THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

WRIT PETITION (SR) No: 45132 OF 2026

ORDER:

The Writ Petition was assigned to this Court by way of a House Motion.

2. Heard Mr. R. Prasad Reddy, learned counsel for the Petitioner, and Mr. Aswini Kumar, learned Standing Counsel for the Election Commission of India, appearing for Respondent No.1 and Ms. K. Thanusha, learned counsel, representing Sri D.S. Sivadarsan, learned Standing Counsel for APSEC appearing for Respondent No.3.

3. The learned counsel for the Petitioner submits that the Petitioner submitted Form-8 for shifting his electoral entry in the Electoral Roll of Mudigubba Village under the Dharmavaram Assembly Constituency, despite EPIC No. WAU0767558 registration, his name is not in the Rolls, he submitted a representation dated 19.10.206 to include his name in the Electoral Roll of Mudigubba Village under the Dharmavaram Assembly Constituency, so as to enable him to exercise his right to vote and contest in the local body elections.

4. The learned counsels appearing for Respondent Nos.1 and 3 submits that a Co-ordinate Bench of this Court has passed orders in W.P.Nos.29184 of 2026 and 30789 of 2026 in similar circumstances and covers the issue on shifting of his vote and submits that they will follow the same in this case also.

5. In view of the above submissions, the Writ Petition is disposed of directing the 3rd Respondent to ensure to proceed as per the EPIC registration of the Writ Petitioner, to examine to include the name of the Petitioner expeditiously in the Electoral Rolls of Mudigubba Village under the Dharmavaram Assembly Constituency as per law. There shall be no order as to costs.

As a sequel, all pending miscellaneous applications, if any, shall stand closed.

JUSTICE ALAPATI GIRIDHAR

Dt: 20.10.2026
KAS/SKB

THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR

WRIT PETITION (SR).No: 45132 OF 2026

Dt: 20.10.2026
KAS/SKB

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE No: WRIT PETITION (SR).NO: 45132 OF 2026

PROCEEDING SHEET

Sl.No	DATE	ORDER	Office Note
	20.10.2026	**AGD, J** Writ Petition is disposed of. (vide separate order) _____ **AGD, J** KAS/SKB	